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THE ORISSA



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PART VIII
Sale Notices of the Forest Department

RESALE NOTICE—BARAPAHAR DIVISION

Lease of the undermentioned sale lots will be disposed of by public auction in the office of the undersigned at 2 p.m. on the 17th December 1945 on the terms and conditions embodied in Part II of the auction sale notice, dated the 20th June 1945. Security deposit will be 25 per cent of the price of the bamboo coupe and 10 per cent of the full 3 years sale price or 30 per cent of the annual sale price of the leases for Kendu leaves.

Lot No.	Range	Felling series	Coupe No.	Area in acres	Period of contract	Remarks
1	2	3	4	5	6	7
1	Kamgaon ..	Dhodrokusum ..	B. C. 'D'	586	1st December 1945 to 30th June 1946.	
2	Do. ..	Lohara block ..	Compt. 5—17	60,366·0	3 years ending 31st July 1948.	
3	Bhatli ..	Saraidamak and Debrigarh blocks.	1—3 2—4	34,154·0	Ditto	
4	Lakhanpur ..	Lohara block ..	Compt. 1—4			
	Do. ..	Dechua block ..	Compt. 1—6	33,914·0	Ditto	
	Do. ..	Hulsuridungri ..	Compt. 1—2			
	Do. ..	Debrigarh ..	Compt. 1			
5	Bargarh ..	Kudopali block	1,332·0	Ditto	
6	Do. ..	Malaikhman block	5,442·0	Ditto	
7	Do. ..	Chandlidungri block	3,620·0	Ditto	

SAMBALPUR

The 23rd November 1945

A. L. BANERJI

Divisional Forest Officer, Barapahar Division

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